



Thryaksha Enterprises

Ref: TYS/BEL/001-2019/20

To,

18th Oct 2019

Mr. R.S. Sharma,
Chairman, TRAI
Mahanagar Doorsanchar Bhawan,
New Delhi- 110 002

Sir,

Sub: Revocation of IUC charges


The imposition of IUC charges is unfair and unjust. This is a pullback to the digital resolution.

The imposition of the rates is an unnecessary burden on the consumer.

Please revoke the charges at the earliest.

Thanking you,

yours sincerely


P.C. Pradhan-CEO